

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.02.2023


ORDER NO. 39 of 2023

Hon'ble President is pleased to partially modify the roster order no. 27 of 2023 for **CESTAT, Hyderabad** from **27.02.2023** and **03.03.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.02.2023 to 03.03.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar